

**HIGH COURT OF TRIPURA
AGARTALA**

CIRCULAR

Dated, Agartala, the 7th August, 2018

Hon'ble the Chief Justice, High Court of Tripura has been pleased to reconstitute the 'Rules Committee' of the High Court for framing of rules including the Case Flow Management Rules as follows:

- | | | |
|---|----------|-----------------|
| 1. Hon'ble Mr. Justice S. Talapatra | - | Chairman |
| 2. Hon'ble Mr. Justice A. Lodh | - | Member |
| 3. Shri S. M. Chakraborty, Sr. Advocate | - | Member |
| 4. Shri Dabu Ranjan Chowdhury, Advocate | - | Member |
| 5. Shri S. G. Chattopadhyay, Registrar General | - | Member |
| 6. Shri A. Debbarma, Registrar (Judicial) | - | Member |
| 7. Shri S. Chakraborty, Joint Registrar | - | Member |

This is issued with immediate effect in supersession of the earlier Notification No.44(11)-HC/2017/8699-731 dated 03.05.2017.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

No.F.44(11)-HC/18/ 12975 -13010 Dated, Agartala, the 7th August, 2018

Copy to:-

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretary to Hon'ble Mr. Justice S. Talapatra, High Court of Tripura, Agartala.

3. The Secretary to Hon'ble Mr. Justice A. Lodh, High Court of Tripura, Agartala.
4. The Secretary, Tripura High Court Bar Association, Agartala.
5. The Chairman, Bar Council of Tripura, Agartala.
6. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/West Tripura Judicial District, Agartala/North Tripura Judicial District, Dharmanagar/Khowai Judicial District, Khowai/Unakoti Judicial District, Kailashahar/Sepahijala Judicial District, Sonamura.
7. Shri S. M. Chakraborty, Sr. Advocate, Tripura High Court Bar Association, High Court of Tripura, Agartala.
8. Shri Debu Ranjan Chowdhury, Advocate, Tripura High Court Bar Association, High Court of Tripura, Agartala.
9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. The Registrar (Judicial), High Court of Tripura, Agartala.
11. The Registrar (Admn.), High Court of Tripura, Agartala.
12. Shri A. Debbarma, Registrar (Judicial), High Court of Tripura, Agartala.
13. The Joint Registrar, High Court of Tripura, Agartala.
14. Shri Sajal Chakraborty, Joint Registrar, High Court of Tripura, Agartala.
15. All Deputy Registrars, High Court of Tripura, Agartala.
16. The Chief Librarian, High Court of Tripura, Agartala.
17. All Assistant Registrars, High Court of Tripura, Agartala.
18. The System Analyst, High Court of Tripura, Agartala for uploading the same in the official Website of the High Court of Tripura.
19. Concerned file.


2.8.18
Registrar General